

SECURITIES APPELLATE TRIBUNAL, MUMBAI

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER AND HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER

DAILY BOARD FOR 20.05.2021 THROUGH VIDEO CONFERENCING

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	ROOM CODE/PASSWORD
AT 11:00 A.M.								
1.	A.No. 328/2021	M/s. Rupak Trading Pvt. Ltd.	Mr. Jaikishan Lakhwani, Advocate - I/b J L Legal Advisors Advocates	SEBI		Admission		PFUTBPML
2.	A.No. 329/2021	M/s. Orbit Consultants Private Limited						
3.	A.No. 330/2021	Maruti Nandan Infosolutions Pvt. Ltd.						
4.	A.No. 331/2021	M/s. Sanjukta Vanijya Pvt. Ltd.						
5.	A.No. 332/2021	M/s. Darshan Tradelink Private Limited						
6.	A.No. 333/2021	Aashrit Capital Limited						
AT 11:05 A.M.								
7.	MA.No. 444/2021 (Delay Application) & A. No. 360/2021	Sanjiv Bhavnani	Sudeep Vijayan, Advocate,	SEBI		Admission		MPSGDR

AT 11:10 A.M.								
8.	Ma. No. 616-2021(Urgency App.) And A. No. 372-2021	Anand Rathi Share And Stock Brokers Ltd.		NSEIL		Admission		SYNCHRONIZEDTRADES
AT 11:15 A.M.								
9.	MA.No. 436/2021 in A.No. 140/2021	Ambica Capital Markets Ltd	Vikas Bengani					MARECOVERY
10.	MA.No. 437/2021 in A.No. 141/2021	Gold View Financial Services Ltd.	Advocate	SEBI		MA Hearing		
AT 11:20 A.M.								
11.	MA.No. 546/2021(Restoration) in A.No. 339/2020	Shivris Resources Pvt. Ltd.	Shah and Ramaiya, CA	SEBI		MA Hearing		MARESTORATION
AT 11:25 A.M.								
12.	MA.No. 88/2021 & A.No. 616/2019	Rajendra Kumar Dabriwala	Mr. Abishek Venkataraman, Advocate i/b. Ms. Aayushi Sharma, Advocate	SEBI	Mr. Abhiraj Arora, Advocate i/b. ELP	PART HEARD	21.04.2021	PITDABRIWALA
AT 11:45 A.M.								
13.	A. No. 511 of 2020	Mr. Mohandas Shenoy Adige	Mr. Somasekhar Sundaresan, Advocate i/b Visessa Law Services	SEBI	Abhiraj Arora, Advcoate -I/b ELP	PART HEARD	18.05.2021	GDRBCIL

	Misc. Application No. 9 of 2021 And A. No. 38 of 2021	Yashovardhan Birla	Mr. Mr. Pradeep Sancheti, Sr. Advocate					
AT 11:55 A.M..								
14.	A.No. 299/2018	Kamal Jitendra Katkoria	Mr. J.J. Bhatt, Advocate i/b R V Legal	SEBI	Mr. Gaurav Joshi, Senior Advocate i/b K. Ashar & Co.	Admission Disposal	28.04.2021	FRONTRUNNING
AT 12:05 A.M.								
15.	MA.No. 516/2019 & A.No.424/2019 A/W	Girraj Kumar Gupta HUF	Mr. Sumit Kumar, Advocate i/b Legal Orbit	SEBI	Mr. Chirag Bhavsar, Adv. i/b MDP & Partners	Admission Disposal	15.04.2021	AORMCL
	MA.No. 517/2019 & A.No.425/2019 A/W	Rajeev Kumar Gupta						
	MA.No. 518/2019 & A.No.426/2019 A/W	Girraj Kumar Jagdish Prasad Gupta						
	MA.No. 519/2019 & A.No.427/2019 A/W	Neetu Gupta						
	MA.No. 559/2019 & A.No.517/2019 A/W	B G Freight Shoppe India P. Ltd.	Ms. Rinku Valanju, Advocate i/b R V Legal					
	MA.No. 560/2019 & A.No. 518/2019	All Time Buildtech Private Ltd.						
AT 12:10 P.M.								

16.	614/2019	Superstar Exports Pvt Ltd.	Mr. Nimay Dave, Advocate i/b Alliance Law	SEBI	Mr. Chirag Bhavsar, Advocate i/b MDP & Partners	Admission Disposal	16.03.2021	SUPERSTARSEBI
<u>AT 12:15 P.M.</u>								
17.	04/2020	Shaswat Stock Brokerss Pvt. Ltd.	Mr. Abhiraj Arora, Advocate	SEBI	Mr. Kathik Narayan, Advocate i/b ELP	Admission Disposal	22.03.2021	AOSSBL
<u>AT 12:20 P.M.</u>								
18.	95/2020	Man Industries (India) Ltd.	Mr. Vikas Bengani, Advocate	SEBI	Mr. Chirag Bhavsar, Adv. i/b MDP & Partners	Admission Disposal	19.04.2021	AOMAN
<u>AT 12:25P.M.</u>								
19.	100/2020	ACML Capital Markets Ltd.	Mr. K.C. Jacob, Advocate i/b. Corporate Law Chambers India	SEBI	Mr. Anubhav Ghosh, Advocate i/b The Law Point	Admission Disposal	21.04.2021	ACMLSEBI
<u>AT 12:35 P.M.</u>								
20.	A. No. 195/2020	NNM Securities Pvt. Ltd.	Mr. Somasekhar Sundaresan, Advocate	NSEIL	Mr. Nimay Dave, Advocate i/b MKA	Admission Disposal	13.05.2021	NSPLNSE
<u>AT 12:40 P.M.</u>								
21.	241/2020	Anand Rathi Share & Stock Brokers Ltd.	Mr. Saurabh Bachhawat, Advocate i/b	NSEIL Mr. Sachin	Mr. Sachin Chandarana, Advocate i/b M/s	Admission Disposal	23.04.2021	NSEPENALTY

			Harsh Kesaria, Advocate		Manilal Kher Ambalal & Co.			
<u>AT 12:50 P.M.</u>								
22.	A.No. 43/2021	Mahavir Singh Chauhan	Mr. Prakash Shah, Advocate i/b R V Legal	SEBI	Mr. Kevic Setalvad, Senior Advocate i/b MDP & Partners	Admission Disposal	21.04.2021	SELLSHARES
<u>AT 1:00 P.M.</u>								
23.	MA.No. 52/2021 (Stay App.) & A.No. 64/2021	Minal Bharat Patel	Mr. Rihal Kazi, Advocate i/b M&M Legal Ventures	SEBI	Mr. Chirag Bhavsar, Advocate i/b MDP & Partners	Admission Disposal	21.04.2021	DISCLOSUREDISPARITY
<u>AT 1:05 P.M.</u>								
24.	A. NO. 83-2021 AND MA. NO. 442-2021-BRH WEALTH (Intervener) AND MA. NO. 458-2021 – NSEIL (Intervener-)	HDFC Bank Ltd	Mr. Sameer Pandit, Advocate, Advocate – i/b Wadia Ghandy and Co	SEBI	Shri Rafique Dada, Sr. Advocatei/b The Law Point Mr. Pradeep Sancheti, Senior Advocatei/b MKA & Co. for the Intervener- NSE.	Admission/ Disposal	07.04.2021	INVOKEPLEDGE